

# **RESUME OF WORK DONE BY LOK SABHA**

**SIXTEENTH LOK SABHA  
NINTH SESSION, 2016**

**LOK SABHA SECRETARIAT, NEW DELHI**  
*September, 2016/Asvina, 1938 (Saka)*

RESUME OF WORK  
DONE BY LOK SABHA

SIXTEENTH LOK SABHA — NINTH SESSION  
(18 July, 2016 to 12 August, 2016)



LOK SABHA SECRETARIAT  
NEW DELHI

*September, 2016/Asvina, 1938 (Saka)*

**T.O. No. 4/16LS Vol. IX**

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Published under Rule 382 of the Rules of Procedure and Conduct of Business in Lok Sabha (Fifteenth Edition) and Printed by the General Manager, Government of India Press, Minto Road, New Delhi.

## PREFACE

This Publication contains a brief resume of work done in the Sixteenth Lok Sabha during the Ninth Session *i.e.* from 18 July, 2016 to 12 August, 2016.

NEW DELHI;  
*September, 2016*  

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*Asvina, 1938 (Saka)*

ANOOP MISHRA  
*Secretary General*

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**1. DURATION OF SESSION**  
**(9th Session of 16th Lok Sabha)**

1. Date of Commencement	:	§18 July, 2016
2. Date of Adjournment <i>sine die</i>	:	*12 August, 2016
3. Date of prorogation	:	25 August, 2016
4. Total number of days of Session	:	25
5. Number of Actual days of Sittings	:	20
6. Number of hours of sitting	:	121 hours 23 minutes

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§ The first sitting commenced with the playing of National Anthem.

\* The sitting ended with the playing of National Song.



**2. BILLS**  
**(i) Government Bills**

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time Taken	No. of amendments tabled	No. of amendments carried	Progress/ remarks
1	2	3	4	5	6	7	8	9
					H.	M.		
1.	*The Indian Trusts (Amendment) Bill, 2015, as returned by Rajya Sabha with amendments.	13.8.2015 (Earlier Session)	19.7.2016 (As returned by Rajya Sabha with amendments)	20.7.2016 (Consideration of amendments made by Rajya Sabha)	0 02	2	2	Amendments made by Rajya Sabha agreed to by Lok Sabha
2.	#The Indian Medical Council (Amendment) Bill, 2016	19.7.2016	—	19.7.2016 (Consideration and passing)	5 48	4	—	Passed
3.	#The Dentists (Amendment) Bill, 2016	19.7.2016	—	19.7.2016 (Consideration and passing)		4	—	Passed

4.	The National Institutes of Technology, Science Education and Research (Amendment) Bill, 2016	19.7.2016	—	21.7.2016 (Consideration and passing)	4	06	2	—	Passed
5.	The Institutes of Technology (Amendment) Bill, 2016	19.7.2016	—	25.7.2016 (Consideration and passing)	3	38	8	4	Passed, as Amended
6.	The High Courts (Alteration of Names) Bill, 2016	19.7.2016	—	—	0	02	—	—	Pending
7.	*The Citizenship (Amendment) Bill, 2016	19.7.2016	—	11.8.2016 (Motion for reference of the Bill to a Joint Committee)	0	02	—	—	*Motion for reference of the Bill to a Joint Committee with instruction to report by the last day of the first week of Winter Session, 2016, adopted
8.	The Child Labour (Prohibition and Regulation) Amendment Bill, 2016, as passed by <i>Rajya Sabha</i>	—	20.7.2016	26.7.2016 (Consideration and passing)	5	47	34	—	Passed
9.	The Lokpal and Lokayuktas (Amendment) Bill, 2016	27.7.2016	—	27.7.2016 (Consideration and passing)	0	22	—	—	Passed

\* Message that Rajya Sabha has returned the Bill with amendments was published in Bulletin part-II dated 18.5.2016.

# Bills discussed together with Statutory Resolutions seeking disapproval of the Indian Medical Council (Amendment) Ordinance, 2016 (Ordinance No. 4 of 2016) and the Dentists (Amendment) Ordinance, 2016 (Ordinance No. 5 of 2016).

1	2	3	4	5	6	7	8	9
10.	The Benami Transactions (Prohibition) Amendment Bill, 2016	13.5.2015 (Earlier Session)	—	27.7.2016 (Consideration and passing)	3 37	27	10	Passed, as amended
11.	The enforcement of Security Interest and Recovery of Debts Laws and Other Miscellaneous Provisions (Amendment) Bill, 2016	11.5.2016 (Earlier Session)	—	1.8.2016 (Consideration and passing)	4 13	32	—	Passed
12.	The Transgender Persons (Protection of Rights) Bill, 2016	2.8.2016	—	—	0 04	—	—	Pending
13.	*The Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014	19.12.14 (Earlier Session)	4.8.2016 (As returned by Rajya Sabha with amendments)	8.8.2016 (Consideration of amendments made by Rajya Sabha)	5 58	17	11	Amendments made by Rajya Sabha agreed to and Bill, as amended by amendments agreed to, passed
14.	The Appropriation (No. 3) Bill, 2016	4.8.2016	—	4.8.2016 (Consideration and passing)	0 02	—	—	Passed

15. The Central Agricultural University (Amendment) Bill, 2016	5.8.2016	—	9.8.2016 (Consideration and passing)	1	03	—	—	Passed
16. The Employee's Compensation (Amendment) Bill, 2016	5.8.2016	—	9.8.2016 (Consideration and passing)	3	48	4	—	Passed
17. The Mental Healthcare Bill, 2016, as passed by <i>Rajya Sabha</i>	—	9.8.2016	—	—	—	—	—	Pending
18. The Motor Vehicles (Amendment) Bill, 2016	9.8.2016	—	—	0	07	—	—	Pending
19. The Taxation Laws (Amendment) Bill, 2016	10.8.2016	—	10.8.2016 (Consideration and passing)	2	15	3	—	Passed
20. The Factories (Amendment) Bill, 2016	10.8.2016	—	10.8.2016 (consideration and passing)	2	49	11	—	Passed
21. The Maternity Benefit (Amendment) Bill, 2016, as passed by <i>Rajya Sabha</i>	—	11.8.2016	—	—	—	—	—	Pending

\* The Bill was introduced in Lok Sabha as the Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014. The Short title of the Bill was changed by Lok Sabha as the Constitution (One Hundredth Amendment) Bill, 2015. Rajya Sabha returned the Bill to Lok Sabha as the Constitution (One Hundred and First Amendment) Bill, 2016.

**(ii) Bills referred to the Standing Committees and presentation/laying of Reports thereon**

Sl. No.	Title of the Bill	Date of introduction in Lok Sabha/ Rajya Sabha	Referred by Speaker/ Chairman	Name of the Committee/ Date of reference	Date of Presentation/ laying of reports	Remarks
1.	The Motor Vehicles (Amendment) Bill, 2016	9.8.2016	Chairman	Transport, Tourism and Culture (18.08.2016)	—	Pending with Committee
2.	The Transgender Persons (Protection of Rights) Bill, 2016	2.8.2016	Speaker	Social Justice and Empowerment (12.9.2016)	—	Pending with Committee

## SUMMARY

1. Bills pending at the end of last Session (Eighth Session)	11*
2. Bills introduced	14
3. Bills opposed at introduction stage	2
4. Bills passed by Rajya Sabha and laid on the Table	3
5. Bills passed by Rajya Sabha and laid on the Table — returned by Lok Sabha with amendments	Nil
6. Bills passed by Rajya Sabha and laid on the Table during earlier Session — returned by Lok Sabha with amendments	Nil
7. Bills returned by Rajya Sabha with amendments and laid on the Table of Lok Sabha	2*
8. Bills passed	13
9. Bills in respect of which amendments made by Rajya Sabha were agreed to by Lok Sabha	2
10. Bills in respect of which amendments made by Rajya Sabha were not agreed to by Lok Sabha	Nil
11. Bills negatived	Nil
12. Bills withdrawn	Nil
13. Bills—debate concluded but further motions not taken up	Nil
14. Motions for adjournment of debate on the Bills adopted	Nil
15. Bills referred to Select Committee	Nil
16. Bills referred to Joint Committee	1
17. Bills reported by Select Committee	Nil
18. Bills reported by Joint Committee	1
19. Bills originated in and referred to Joint Committee by Rajya Sabha in respect of which motion for concurrence were adopted by Lok Sabha	Nil
20. Bills referred to Standing Committees by Chairman/Speaker	2
21. Bills reported by Standing Committees	Nil
22. Bills pending at the end of Ninth Session of Sixteenth Lok Sabha	14

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\* Including one Bill, returned by Rajya Sabha with amendments, Message in respect of which was published in Lok Sabha Bulletin—Part II dated 18.5.2016. Bill, as returned by Rajya Sabha with amendments was laid on the Table of Lok Sabha during the Sessions.

**(iii) Private Members' Bills**

Sl. No.	Title of the Bill and Member-in-charge	Date of introduction	Date(s) of laying on the Table (in the case of Bills passed by Rajya Sabha)	Date(s) of discussion in Lok Sabha	Time taken		No. of Amendments Tabled	No. of Amendments carried	Progress/ Remarks
					H.	M.			
1	2	3	4	5	6	7	8	9	
1.	The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2016 ( <i>Amendment of section 2, etc.</i> ) by Shrimati Poonam Mahajan, M.P.	5.8.2016	—	—	—	—	—	—	Pending
2.	The Prevention of Cruelty to Animals (Amendment) Bill, 2016 ( <i>Amendment of section 11, etc.</i> ) by Shrimati Poonam Mahajan, M.P.	5.8.2016	—	—	—	—	—	—	Pending
3.	The Representation of the People (Amendment) Bill, 2016 ( <i>Amendment of section 62</i> ) by Shri Pralhad Venkatesh Joshi, M.P.	5.8.2016	—	—	—	—	—	—	Pending

4.	The Prohibition of Spitting in Public Places Bill, 2015 by Shri Pralhad Venkatesh Joshi, M.P.	5.8.2016	—	—	—	—	—	—	Pending
5.	The Copyright (Amendment) Bill, 2015 ( <i>Amendment of section 52</i> ) by Shri Pralhad Venkatesh Joshi, M.P.	5.8.2016	—	—	—	—	—	—	Pending
6.	The Representation of the People (Amendment) Bill, 2016 ( <i>Insertion of new section 70A</i> ) by Shri Pralhad Venkatesh Joshi, M.P.	5.8.2016	—	—	—	—	—	—	Pending
7.	The Assam Reorganisation (Karbi Dimanchal) Bill, 2016 by Shri Biren Singh Engti, M.P.	5.8.2016	—	—	—	—	—	—	Pending
8.	The Supreme Court of India (Establishment of a Permanent Bench at Hamirpur) Bill, 2016 by Shri Kunwar Pushpendra Singh Chandel, M.P.	5.8.2016	—	—	—	—	—	—	Pending
9.	The Supreme Court of India (Establishment of a Circuit Benches at Mumbai, Chennai, and Kolkata) Bill, 2016 by Shri Rajeev Satav, M.P.	5.8.2016	—	—	—	—	—	—	Pending



1	2	3	4	5	6	7	8	9
10.	The Constitution (Amendment) Bill, 2016 ( <i>Amendment of article 243Q, etc.</i> ) by Dr. Shashi Tharoor, M.P.	5.8.2016	—	—	—	—	—	Pending
11.	The Domestic Workers Welfare Bill, 2016 by Dr. Shashi Tharoor, M.P.	5.8.2016	—	—	—	—	—	Pending
12.	The Special Financial Assistance to the Backward and Drought-Affected Regions of Vidarbha and Marathwada Bill, 2016 by Shri Rajeev Satav, M.P.	5.8.2016	—	—	—	—	—	Pending
13.	The Reservation for the Other Backward Classes in Private Sector Bill, 2016 by Shri Rajeev Satav, M.P.	5.8.2016	—	—	—	—	—	Pending
14.	The Compulsory Teaching of Agricultural Education in Educational Institutions Bill, 2016 by Shri Rajeev Satav, M.P.	5.8.2016	—	—	—	—	—	Pending
15.	The Prohibition and Eradication of Ragging Bill, 2016 by Shri Adhir Ranjan Chowdhury, M.P.	5.8.2016	—	—	—	—	—	Pending
16.	The State of Arunachal Pradesh (Amendment) Bill, 2016 ( <i>Insertion of new sections 29A to 29L</i> ) by Shri Ninong Ering, M.P.	5.8.2016	—	—	—	—	—	Pending



1	2	3	4	5	6	7	8	9
23.	The Constitution (Amendment) Bill, 2016 ( <i>Substitution of new article for article 343, etc.</i> ) by Shri Nishikant Dubey, M.P.	5.8.2016	—	—	—	—	—	Pending
24.	The Child Development Programmes Coordination Agency Bill, 2016 by Shri Nishikant Dubey, M.P.	5.8.2016	—	—	—	—	—	Pending
25.	The Code of Criminal Procedure (Amendment) Bill, 2016 ( <i>Amendment of section 196</i> ) by Shri Nishikant Dubey, M.P.	5.8.2016	—	—	—	—	—	Pending
26.	The Right of Children to Free and Compulsory Education (Amendment) Bill, 2016 ( <i>Substitution of new section for section 16</i> ) by Shri Nishikant Dubey, M.P.	5.8.2016	—	—	—	—	—	Pending
27.	The Welfare of Homeless Persons Living Near Railway Tracks, Railways Yards and Railway Land Bill, 2016 by Shri Ajay Misra 'Teni', M.P.	5.8.2016	—	—	—	—	—	Pending
28.	The High Court of Uttarakhand (Establishment of a Permanent Bench at Haridwar) Bill, 2016 by Dr. Ramesh Pokhriyal, 'Nishank', M.P.	5.8.2016	—	—	—	—	—	Pending

29.	The Constitution (Amendment) Bill, 2016 ( <i>Amendment of articles 72 and 161</i> ) by Shri R. Dhruvanarayana, M.P.	5.8.2016	—	—	—	—	—	—	Pending
30.	The Constitution (Amendment) Bill, 2016 ( <i>Amendment of article 80</i> ) by Shri Kunwar Pushpendra Singh Chandel, M.P.	5.8.2016	—	—	—	—	—	—	Pending
31.	The Jute Growers (Remunerative Price and Welfare) Bill, 2016 by Shri Om Prakash Yadav, M.P.	5.8.2016	—	—	—	—	—	—	Pending
32.	The Powerloom Sector (Welfare) Bill, 2016 by Shri Om Prakash Yadav, M.P.	5.8.2016	—	—	—	—	—	—	Pending
33.	The Prevention of Corruption (Amendment) Bill, 2016 ( <i>Amendment of section 5, etc.</i> ) by Shri Rabindra Kumar Jena M.P.	5.8.2016	—	—	—	—	—	—	Pending
34.	The Constitution (Amendment) Bill, 2016 ( <i>Amendment of article 325</i> ) by Shri Kunwar Pushpendra Singh Chandel, M.P.	5.8.2016	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
35.	The Special Financial Assistance to the National Capital Region Bill, 2016 by Shri Rajendra Agrawal, M.P.	5.8.2016	—	—	—	—	—	Pending
36.	The Agricultural and Other Workers in Rural Areas (Protection, Incentives and Welfare) Bill, 2016 by Shri Rajesh Ranjan M.P.	5.8.2016	—	—	—	—	—	Pending
37.	The Promotion of Cycling and Provision of Compulsory Dedicated Cycle Corridor along Major Road and Highways Bill, 2016 by Shri Rajesh Ranjan, M.P.	5.8.2016	—	—	—	—	—	Pending
38.	The Constitution (Amendment) Bill, 2016 (Amendment of article 72) by Shri Sunil Kumar Singh, M.P.	5.8.2016	—	—	—	—	—	Pending
39.	The Sculptors and Artists of Rural Areas Welfare Bill, 2016 by Shri Sunil Kumar Singh, M.P.	5.8.2016	—	—	—	—	—	Pending
40.	The High Court of Rajasthan (Establishment of a Permanent Bench at Karauli) Bill, 2016 by Dr. Manoj Rajoria, M.P.	5.8.2016	—	—	—	—	—	Pending



1	2	3	4	5	6	7	8	9
47.	The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2016 ( <i>Amendment of section 2, etc.</i> ) by Shri Mullappally Ramachandran, M.P.	5.8.2016	—	—	—	—	—	Pending
48.	The Handloom Weavers (Welfare) Bill, 2016 by Dr. Boora Narsaiah Goud, M.P.	5.8.2016	—	—	—	—	—	Pending
49.	The Anglo-Indians Welfare Bill, 2016 by Prof. Richard Hay, M.P.	5.8.2016	—	—	—	—	—	Pending
50.	The Constitution (Amendment) Bill, 2016 ( <i>Amendment of article 75, etc.</i> ) by Shri Bhartruhari Mahatab, M.P.	5.8.2016	—	—	—	—	—	Pending
51.	The Constitution (Amendment) Bill, 2016 ( <i>Amendment of article 341</i> ) by Shri Dayakar Pasunoori, M.P.	5.8.2016	—	—	—	—	—	Pending
52.	The Farmers of Arid and Desert Areas (Welfare and Other Special Provisions) Bill, 2016 by Shri Gopal Chinayya Shetty, M.P.	5.8.2016	—	—	—	—	—	Pending





1	2	3	4	5	6	7	8	9
59.	The National Commission for Tiny Industries Bill, 2016 by Dr. Boora Narsaiah Goud, M.P.	5.8.2016	—	—	—	—	—	Pending
60.	The Toddy Industry Workers Welfare Bill, 2016 by Dr. Boora Narsaiah Goud, M.P.	5.8.2016	—	—	—	—	—	Pending
61.	The High Court of Orissa (Establishment of a Permanent Bench at Sambalpur) Bill, 2016 by Shri Nagendra Kumar Pradhan, M.P.	5.8.2016	—	—	—	—	—	Pending
62.	The Mental Health (Amendment) Bill, 2016 (Amendment of section 4, etc.) by Shri Baijayant Panda, M.P.	5.8.2016	—	—	—	—	—	Pending
63.	The Indian Penal Code (Amendment) Bill, 2016 (Amendment of section 499, etc.) by Shri Baijayant Panda, M.P.	5.8.2016	—	—	—	—	—	Pending
64.	The Compulsory Teaching of Disaster Management Education in Educational Institutions Bill, 2016 by Shri Chandra Prakash Joshi, M.P.	5.8.2016	—	—	—	—	—	Pending

65.	The Compulsory Teaching of Legal Education in Educational Institutions Bill, 2016 by Shri Chandra Prakash Joshi, M.P.	5.8.2016	—	—	—	—	—	—	Pending
66.	The Compulsory Teaching of Psychology in Educational Institutions Bill, 2016 by Shri Chandra Prakash Joshi, M.P.	5.8.2016	—	—	—	—	—	—	Pending
67.	The Compulsory Pre-marriage Medical Investigation Bill, 2016 by Dr. Kirit Premjibhai Solanki, M.P.	5.8.2016	—	—	—	—	—	—	Pending
68.	The Use of Surname (Prohibition) Bill, 2016 by Dr. Kirit Premjibhai, Solanki, M.P.	5.8.2016	—	—	—	—	—	—	Pending
69.	The Wild Life (Protection) Amendment Bill, 2016 ( <i>Amendment of section 9</i> ) by Shri Sukhbir Singh Jaunapur, M.P.	5.8.2016	—	—	—	—	—	—	Pending
70.	The Child Development Bill, 2016 by Shri Sukhbir Singh Jaunapur M.P.	5.8.2016	—	—	—	—	—	—	Pending

1	2	3	4	5	6	7	8	9
71.	The Rainwater (Compulsory Harvesting) Bill, 2016 by Shri Sukbir Singh Jaunapuria, M.P.	5.8.2016	—	—	—	—	—	Pending
72.	The Right of Children to Free and Compulsory Education Bill, 2016 (Amendment of sections 2 and 3) by Shri Rajendra Agrawal, M.P.	5.8.2016	—	—	—	—	—	Pending
73.	The Micro Finance Institutions (Regulation of Money Lending) Bill, 2016 by Dr. Manoj Rajoria, M.P.	5.8.2016	—	—	—	—	—	Pending
74.	The National Solar Energy Authority Bill, 2016 by Dr. Manoj Rajoria, M.P.	5.8.2016	—	—	—	—	—	Pending
75.	The Child Labour (Abolition) Bill, 2016 by Shri Vinayak Bhaurao Raut, M.P.	5.8.2016	—	—	—	—	—	Pending
76.	The Wild Life Corridors Bill, 2016 by Shri Rahul Shewale, M.P.	5.8.2016	—	—	—	—	—	Pending
77.	The Food Safety and Standards (Amendment) Bill, 2016 (Amendment of section 19) by Shri Rahul Shewale, M.P.	5.8.2016	—	—	—	—	—	Pending



1	2	3	4	5	6	7	8	9
84.	The Constitution (Amendment) Bill, 2016 (Amendment of article 324) by Shri Feroze Varun Gandhi, M.P.	5.8.2016	—	—	0-37 minutes taken on introduction of Bills from Sl. Nos. 1 to 84.	—	—	Pending
85.	The Rights of Transgender Persons Bill, 2014, as passed by Rajya Sabha.	12.12.2014 (Rajya Sabha)	29.4.2015	26.2.2016 11.3.2016 (Seventh Session) 29.4.2016 (Eighth Session) 5.8.2016	0 - 01 (excluding 2 hours and 52 minutes taken during 7th Session and 2 hours and 6 minutes taken during 8th Session)	—	—	On 5th August, 2016, on a request made by Shri Vincent H. Pala and agreed to by the House, further discussion on the motion for consideration of the Bill was postponed till disposal of the Sixth Schedule to the Constitution (Amendment) Bill, 2015. Pending.
86.	The Sixth Schedule to the Constitution (Amendment) Bill, 2015 by Shri Vincent H. Pala, M.P.	4.12.2015	—	5.8.2016	1 - 52	—	—	Discussion on the motion for consideration of the Bill not concluded. Pending.

**PRIVATE MEMBERS' BILLS**  
**SUMMARY**

1. Bills pending at the end of the last session	493
2. Bills introduced	84
3. Bills passed by Rajya Sabha and laid on the Table of Lok Sabha	NIL
4. Bills withdrawn	NIL
5. Bills negatived	NIL
6. Bills removed from the Register of Pending Bills	36
7. Bills part-discussed	2*
8. Bills pending at the end of the Session <i>vide</i> para No. 4113 of Bulletin-Part II, dated 15.09.2016	541

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\* Including the Rights of Transgender Persons Bill, 2014, as passed by Rajya Sabha, which remained part-discussed during Ninth Session.

### 3. CALLING ATTENTION

Sl. No.	Subject	Name of Member who called attention	Name of Minister and Date when taken up	Time Taken	
				H.	M.
1.	Regarding undertaking of barrage projects by the Government of Chhattisgarh on river Mahanadi thereby severely affecting the water flow into Hirakud reservoir in Odisha.	Shri Bhartruhari Mahtab	Dr. Sanjeev Kumar Balyan Sushree Uma Bharti 26.07.2016	0	58
2.	Regarding situation arising due to spread of Encephalitis in the country, especially in Eastern Uttar Pradesh and steps taken by the Government in this regard.	Shri Yogi Adityanath	Shri Jagat Prakash Nanda 11.08.2016	0	35

#### 4. COMMITTEES

##### (i) Financial Committees

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings	Duration H. M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented		Remarks
							Original	Action Taken Statement	
1.	Committee on Estimates	01.05.2016	2	2 00	51.66%	—	1	3	—
2.	Committee on Public Undertakings	01.05.2016	—	—	—	—	—	—	—
3.	Committee on Public Accounts	01.05.2016	*3	02 05	68%	—	—	—	—

\*One sitting of Sub-committee-II



**(ii) Standing Committees**

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings	Duration H. M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented			Remarks
							Original	Action Taken	Action Taken Statement	
1.	Committee on Agriculture	1.9.2015	2	03 10	62.07%	—	2	2	1	—
2.	Committee on Chemicals and Fertilizers	1.9.2015	2	01 30	54%	—	1	2	4	—
3.	Committee on Coal and Steel	1.9.2015	1	00 30	65.38%	—	2	1	8	—
4.	Committee on Defence*	1.9.2015	1	01 25	86%	—	—	—	—	—
5.	Committee on Energy	1.9.2015	1	01 00	60.71%	—	1	1	—	—
6.	Committee on External Affairs	1.9.2015	2	03 55	50%	—	1	—	—	—
7.	Committee on Finance	1.9.2015	1	02 00	71%	—	1	2	—	—

8. Committee on Food, Consumer Affairs and Public Distribution	1.9.2015	—	—	—	—	—	—	—	—	—	4	—
9. Committee on Information Technology	1.9.2015	2	02	20	54.50%	—	—	—	—	3	7	—
10. Committee on Labour	1.9.2015	1	00	30	58.06%	—	—	—	1	—	3	—
11. Committee on Petroleum and Natural Gas	31.08.2015	2	01	45	50%	—	—	—	1	0	1	—
12. Committee on Railways	1.9.2015	1	01	15	72%	—	—	—	—	—	—	—
13. Committee on Rural Development	1.9.2015	1	01	45	70%	—	—	—	—	—	—	—
14. Committee on Social Justice and Empowerment	1.9.2015	1	00	30	46.43%	—	—	—	1	—	4	—
15. Committee on Urban Development	1.9.2015	2	01	15	59.32%	—	—	—	1	—	—	—
16. Committee on Water Resources	1.9.2015	1	00	15	51.72%	—	—	—	1	—	2	—

\* Sitting of Sub-committee on 'Resettlement of Ex-Servicemen'. Sub-Committee was established on 27.05.2016.

**(iii) Committees other than Financial and Standing Committees**

Sl. No.	Name of the Committee	Date of Constitution	No. of sittings	Duration H. M.	Average percentage of attendance	Study Tours/Local visits undertaken	Reports Presented			Remarks	
							Original	Action Taken	Action Taken Statement		
1	2	3	4	5	6	7	8	9	10	11	12
1.	Committee on Absence of Members from the Sittings of the House	1.9.2015	1	00 30	73.33%	—	—	1	—	—	—
2.	House Committee	12.6.2016	1	01 10	60%	—	—	—	—	—	House Committee does not present reports.
3.	Committee on MPLADS	15.9.2015	—	— —	—	—	—	1	—	—	—
4.	Committee on Privileges	1.9.2014 1.9.2015	—	— —	—	—	—	—	—	—	—
5.	Committee on Ethics	12.8.2015	—	— —	—	—	—	—	—	—	—
6.	Committee on Violation of Protocol Norms and Contemptuous Behaviour of	15.9.2014	1	00 45	46.67%	—	—	—	—	—	—

Government Officers with Members of Lok Sabha										
7.	Committee on Private Members' Bills and Resolutions	15.9.2015	3	01	05	—	3	—	—	—
8.	Committee on Subordinate Legislation	01.09.2015	2	03	00	—	3	1	—	—
9.	Committee on Papers Laid on the Table	01.09.2015	2	03	00	—	1	—	—	—
10.	Joint Committee on Offices of Profit	11.12.2014	1	00	30	—	04	—	—	—
11.	Rules Committee	1.9.2014	—	—	—	—	—	—	—	—
12.	General Purposes Committee	29.01.2015	—	—	—	—	—	—	—	—
13.	Joint Committee on Installation of Portraits/Statues of National Leaders and Parliamentarians in Parliament House Complex	08.10.2014	—	—	—	—	—	—	—	—

1	2	3	4	5	6	7	8	9	10	11	12
14.	Joint Committee on Food Management in Parliament House Complex	15.9.2015	—	—	—	—	—	—	—	—	—
15.	Joint Committee on Maintenance of Heritage Character and Development of Parliament House Complex	08.10.2014	—	—	—	—	—	—	—	—	—
16.	Committee on the Welfare of Scheduled Castes and Scheduled Tribes	05.05.2016	2	01	45	62%	—	2	—	—	—
17.	Library Committee	12.11.2015	1	01	10	44%	—	—	—	—	—
18.	Business Advisory Committee and (reconstituted) on 10.06.2016	13.06.2014	4	02	00	56.66%	—	4	—	—	—
19.	Joint Committee on Salaries and Allowances of Members of Parliament	08.10.2015	—	—	—	—	—	—	—	—	—
20.	Committee on Government Assurances	1.9.2015	1	01	45	73.33%	—	5	—	—	—

21.	Committee on Petitions	1.9.2014	1	00	30	46.12%	—	5	2	—	—
22.	Committee on Empowerment of Women	1.9.2015	2	01	45	75%	—	—	1	—	—
23.	Railway Convention Committee	27.4.2015	1	00	45	60%	—	2	—	—	—
24.	Committee on Welfare of Other Backward Classes	29.09.2015	2	03	00	50%	—	—	—	—	—
25.	Committee to Inquire into the Improper conduct of a Member	25.07.2016	6	09	46	88.89%	1#	—	—	—	—
26.	Committee on Security in Parliament Complex	29.04.2015	—	—	—	—	—	—	—	—	—
27.	Committee on Provision of Computers to Members of Lok Sabha	15.09.2014	—	—	—	—	—	—	—	—	—

#The Committee undertook an on-the-spot inspection of the route from Vijay Chowk to Parliament House and examined the security arrangements in and around Parliament House.

1	2	3	4	5	6	7	8	9	10	11	12
28.	Joint Committee on the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Second Amendment) Bill, 2015	The motion regarding creation of the Joint Committee was moved and adopted in Lok Sabha on 12.05.2015 and concurred by the Rajya Sabha on 13.05.2015 and the Chairperson of the Committee was appointed on 15.05.2015.	—	—	—	—	—	—	—	—	Decision has been taken in respect of all the clauses of the Bill except the 3 clauses <i>i.e.</i> 6, 11, and 14(ii).
											The Joint Committee have been given extension of time for presentation of the report to the Parliament up to the last day of the Winter Session, 2016.

## 5. DIVISIONS

Sl. No.	Date	Subject Matter	Final Result	Remarks
1	2	3	4	5
1.		<p><b>Division No. 1</b> was held by AVR machine on the motion moved by Shri Arun Jaitley, Hon'ble Minister for Finance to take into consideration the amendments made by Rajya Sabha in the <b>Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014 further to amend the Constitution of India, as passed by Lok Sabha.</b></p>	Ayes : 450 Noes : 000	Motion was adopted
2.		<p><b>Division No. 2</b> was held by AVR machine on the Motion moved by Shri Arun Jaitley, Hon'ble Minister for Finance to take into consideration the Amendment Nos. 1 &amp; 2 made by Rajya Sabha in the <b>Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014, as passed by Lok Sabha.</b></p>	Ayes : 451 Noes : 000	Motion was adopted
3.	08.08.2016	<p><b>Division No. 3</b> was held by AVR machine on the Motion moved by Shri Arun Jaitley, Hon'ble Minister for Finance to take into consideration the Amendment No. 3 made by Rajya Sabha in the <b>Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014, as passed by Lok Sabha.</b></p>	Ayes : 451 Noes : 000	Motion was adopted
4.		<p><b>Division No. 4</b> was held by AVR machine on the Amendment No. 17 moved by Shri Bhartruhari Mahtab, MP to Amendment No. 4 made by Rajya Sabha in the <b>Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014, as passed by Lok Sabha.</b></p>	Ayes : 021 Noes : 419	Amendment was negatived



1	2	3	4	5
5.		<p><b>Division No. 5</b> was held by AVR machine on the Motion moved by Shri Arun Jaitley, Hon'ble Minister for Finance to take into consideration the Amendment Nos. 4 to 6 made by Raja Sabha in the <b>Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014, as passed by Lok Sabha.</b></p>	<p>Ayes : 435 Noes : 001</p>	<p>Motion was adopted</p>
6.	08.08.2016	<p><b>Division No. 6</b> was held by AVR machine on the Motion moved by Shri Arun Jaitley, Hon'ble Minister for Finance to take into consideration the Amendment Nos. 7 to 11 made by Raja Sabha in the <b>Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014, as passed by Lok Sabha.</b></p>	<p>Ayes : 455 Noes : 000</p>	<p>Motion was adopted</p>
7.		<p><b>Division No. 7</b> was held by AVR machine on the motion moved by Shri Arun Jaitley, Hon'ble Minister for Finance for passing of the <b>Constitution (One Hundred and Twenty-Second Amendment) Bill, 2014, as amended by the amendments made by Raja Sabha and agreed to by Lok Sabha.</b></p>	<p>Ayes : 450 Noes : 000</p>	<p>Bill was passed</p>
8.	10.08.2016	<p><b>Division</b> was held by AVR machine on the Amendment No. 08 moved by Shri Sankar Prasad Datta, MP to Clause No. 3 of the <b>Factories (Amendment) Bill, 2016.</b></p>	<p>Ayes : 017 Noes : 144</p>	<p>Amendment was negated</p>

**6. FINANCIAL BUSINESS**

Subject	Date of Presentation	Date(s) of Discussion	Time taken	
			H.	M.
<b>GENERAL BUDGET</b>				
Supplementary Demands for Grants-First Batch (General) for 2016-17	1.8.2016	4.8.2016 Discussion and voting on Supplementary Demands for Grants (General)	4	50

### 7. MEMBER ELECTED IN BYE-ELECTION

Sl. No.	Name of Member	Constituency/State	Date when declared elected	Vacancy against which declared elected
1.	Shri Conrad Kongkal Sangma	Tura/Meghalaya	19.05.2016	Vice Shri Purno Agitok Sangma passed away on 04.03.2016

### 8. OATH

Sl. No.	Name of Member	Constituency/State	Oath/ Affirmation	Language in which Oath/ Affirmation	Date of Oath/ Affirmation	Time Taken	
						H	M
1.	Shri Conrad Kongkal Sangma	Tura/Meghalaya	Oath	Hindi	18.07.2016	00	01

### 9. RESIGNATION BY MEMBERS

Sl. No.	Name of Member	Constituency	State	Date on which accepted by Speaker	Date on which announcement was made by HS
1.	Shri Sarbananda Sonowal	Lakhimpur	Assam	28.05.2016	19.07.2016
2.	Shri Suwendu Adhikari	Tamluk	West Bengal	28.05.2016	19.07.2016
3.	Ms. Mehbooba Mufti	Anantnag	Jammu & Kashmir	04.07.2016	19.07.2016

### 10. VACATION OF SEATS IN LOK SABHA

Sl. No.	Name of Member/Constituency/State	Date on which seat become vacant	Remarks
1.	Shri Sarbananda Sonowal Lakhimpur/Assam	28.05.2016	Resigned w.e.f. 28.05.2016 (Announcement made in the House on 19.07.2016)
2.	Shri Suwendu Adhikari Tamluk/West Bengal	28.05.2016	Resigned w.e.f. 28.05.2016 (Announcement made in the House on 19.07.2016)
3.	Ms. Mehbooba Mufti Anantnag/Jammu & Kashmir	04.07.2016	Resigned w.e.f. 04.07.2016 (Announcement made in the House on 19.07.2016)
4.	Shri Dalpat Singh Paraste Shahdol, Madhya Pradesh	01.06.2016	Died on 01.06.2016 (OR made in the House on 18.07.2016)

## 11. OBITUARY AND OTHER REFERENCES

### (i) Obituary References

Sl. No.	Name of the Member	Date of Death	Date of Obituary reference	Time Taken		
				H.	M.	
1.	*Shri Dalpat Singh Paraste (Sitting Member and Member of the Sixth, Ninth, Thirteenth and Fourteenth Lok Sabha)	01.06.2016		00	08	
2.	Shri Prabhulal Rawat (Member of the Eighth and Tenth Lok Sabha)	13.10.2015		40		
3.	Dr. Shakeelur Rehman (Member of the Ninth Lok Sabha)	09.05.2016				
4.	Shri Pravin Rashtupal (Member of the Thirteenth Lok Sabha)	12.05.2016		18.07.2016		
5.	Shri K. Anirudhan (Member of Fourth Lok Sabha)	22.05.2016				
6.	Shri Rudra Madhab Ray (Member of the Fifteenth Lok Sabha)	31.05.2016				
7.	Shri Neil Aloysius O'Brien (Member of the Eleventh Lok Sabha)	24.06.2016				
8.	Dr. Laxminarayan Pandey (Member of the Fifth, Sixth and Ninth to Fourteenth Lok Sabhas)	19.05.2016		20.07.2016	00	03
9.	Shri Punamchand Mithabhai Vanakar (Member of the Eighth Lok Sabha)	07.06.2016				

- |  |            |            |    |    |
|--|------------|------------|----|----|
| 10. Smt. Rajesh Nandini Singh<br>(Member of the Fifteenth Lok Sabha) | 08.05.2016 |            |    |    |
| 11. Shri Jagannath Mallik<br>(Member of the Thirteenth Lok Sabha)    | 07.08.2016 | 11.08.2016 | 00 | 02 |

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\*House adjourned for the day.



**(ii) References Regarding Tragic Incidents**

Sl. No.	Name of the Occasion	Date of incident	Date of reference	Time Taken	
				H.	M.
1.	Reference regarding Loss of lives of 10 CRPF Personnel and injuries to 5 other due to EID blast at Chakarbanda-Dumarinala forests of Aurangabad district in Bihar.	18.07.2016			
2.	Reference regarding loss of lives of 17 persons and injuries to several others in a fire which broke out in the Central Ammunition Depot of Army at Pulgaon in Wardha district of Maharashtra.	31.05. 2016			
3.	Reference regarding loss of lives of 8 CRPF personnel and injuries to 20 others due to ambushing of a bus by terrorists in Pampore on the outskirts of Srinagar, J&K.	25.06.2016			
4.	Reference regarding loss of lives of 96 persons and many more affected due to cloudbursts, landslide, heavy rains, floods and lightning in Uttarkhand, Madhya Pradesh, Assam, Maharashtra, Arunachal Pradesh, Uttar Pradesh, Bihar, Himachal Pradesh and Odisha.	June, 2016	19.07.2016	00	06
5.	(i) Reference regarding loss of lives in Kabul Afghanistan including two Indians in a suicide bomb attack in bus; and (ii) Reference regarding loss of lives of 40 persons and injuries to 58 persons in a two suicide bomb attacks in Kabul, Afghanistan.	20.06.2016 and 30.06.2016			
6.	Reference regarding Terrorist attack in Istanbul Airport, Turkey.	28.06.2016			
7.	Reference regarding attack on innocent people by terrorists in Dhaka resulting in death of one Indian national among others.	01.07.2016 and 02.07.2016			
8.	Reference regarding terrorist attack in Jeddah, Quatif and the Holy city of Madinah in Saudi Arabia.	04.07.2016			
9.	Reference regarding loss of lives of 84 persons including children in a terror attack in the city of nice in France.	14.07.2016			

10. Reference regarding extremist attack causing loss of lives of 14 persons and injuries to several others in Kokrajhar, District of Assam.

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05.08.2016 08.08.2016 00 01

**(iii) Congratulatory References/References on Landmark Occasions**

Sl. No.	Name of the Occasion	Date of Occasion	Date of reference	Time Taken	
				H.	M.
1.	Successful launch of 20 Satellites in a single launch including earth observation satellite CARTOSAT-2 by ISRO.	22.06.2016	19.07.2016	00	01
2.	Reference regarding the 71st Anniversary of the dropping of atomic bomb on the Japanese cities of Hiroshima and Nagasaki.	06.08.1945 09.08.1945			
3.	Best wishes to the Indian Contingent for their Participation in the 31st Summer Olympics.	From 05.08.2016 09.08.1942	05.08.2016 09.08.2016	00	05
4.	Reference regarding the 74th Anniversary of the Quit India Movement.			00	03

## 12. PANEL OF CHAIRPERSONS

Sl. No.	Name of Member	Date of Appointment/ Nomination
1.	Shri Arjun Charan Sethi	
2.	Shri Hukm Deo Narayan Yadav Prof. K.V. Thomas <sup>§</sup>	
3.	Shri Anandrao Adsul	
4.	Shri Pralhad Joshi	09.06.2014*
5.	Dr. (Smt.) Ratna De (Nag)	
6.	Shri Ramen Deka	
7.	Shri Konakalla Narayan Rao	
8.	Shri Hukum Singh	
9.	Dr. P. Venugopal	12.12.2014^
10.	Shri K.H. Muniyappa	

\* Nominated by Hon'ble Speaker (Smt. Sumitra Mahajan). Announcement made in the House on 09.06.2014.

§ Ceased to be a member of Panel of Chairpersons on 12.12.2014.

^ Nominated by Hon'ble Speaker (Smt. Sumitra Mahajan). Announcement made in the House on 12.12.2014.

**13. PAPERS LAID ON THE TABLE**

(a) By Government	—	907
(b) By Private Members	—	Nil

## 14. QUESTIONS

<b>(i) Starred Questions</b>		
(a)	Number of Questions put down in the Question Lists for oral answer	400
(b)	Number of Questions orally answered	99
<b>(ii) Unstarred Questions</b>		
(a)	Number of Questions put down in the Question Lists for written answers	4600
<b>(iii) Answers laid on the Table</b>		
	Number of Questions for which written answers were laid on the Table (4600 USQ+301 SQ which were put down for oral answers but not called for answers/supplementaries)	4901
<b>(iv) Short Notice Questions</b>		
(a)	No. of Short Notice Questions (SNQ) received	3
(b)	No. of notices of SNQ admitted	Nil
(c)	No. of notices of SNQ clubbed with SQ	Nil
(d)	No. of notices of SNQ disallowed	3
<b>(v) Half-an-Hour Discussion</b>		
(a)	No. of notices of Half-an-Hour Discussion received	20
(b)	No. of notices of Half-an-Hour Discussion admitted and discussed	1
(c)	No. of notices of Half-an-Hour Discussion admitted but not discussed	1@
(d)	No. of notices of Half-an-Hour disallowed	18
<b>(vi) Statement(s) Made by Ministers Correcting the Replies already given</b>		
	No. of answers corrected	2

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@postponed for next session.

**(vii) Half-an-hour discussion arising out of answer to questions during the  
Ninth Session of Sixteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Members who participated in the discussion	Date of Discussion	Ministry/Deptt.	Time Taken H. M.
1.	Pradhan Mantri Gram Sadak Yojana (PMGSY) (SQ No. 61 dated 21.07.2016)	Sh. Dushyant Chautala Sh. Prem Singh Chandumajra Sh. Badaruddoza Khan Sh. N.K. Premachandran Sh. Adhir Ranjan Chowdhury Sh. Vinayakk Raut Sh. Mallikarjun Kharge	02.08.2016	Rural Development	00.17 00.04 00.02 00.02 00.02 00.02 00.01
				<b>Total</b>	00.30

**(viii) Abstract of Statement(s) made by Ministers correcting  
the replies already given by them to  
questions in Lok Sabha**

Sl. No.	Date of correcting the reply	Statement made by	No. of Question to which statement was made	Date of answer to the Question	Subject of the Question
1.	09.08.2016	Ministry of Social Justice & Empowerment	USQ No. 3616	11.08.2015	"Contractual Preference to SC"
2.	09.08.2016	Ministry of Social Justice & Empowerment	USQ No. 1429	08.12.2015	"Amendment in GFR 142 and 144"



## 15. RESOLUTIONS

### (i) Resolution placed before the House by the Speaker

Sl. No.	Text of the Resolution	Date of placing before the House		Time Taken H. M.	Ministry/ Department concerned	Remarks
1.	“That this House:—	12.8.2016	0	01	Home Affairs	Adopted
	(i) expresses its serious concern over the prolonged turbulence, violence and curfew in the Kashmir Valley;					
	(ii) conveys its deep sense of anguish and concern over the loss of lives and critical injuries caused by the deteriorating situation;					
	(iii) is of the firm and considered view that there cannot be any compromise on unity, integrity and national security; it is equally imperative that urgent steps are taken to restore order and peace for the alleviation of the sufferings of the people;					
	(iv) earnestly appeals to all sections of the society in Jammu & Kashmir, to work for the early restoration of normalcy and harmony; and					
	(v) unanimously resolves to restore the confidence among the people in general and youth in particular.”					

**(ii) Government Resolution**

Sl. No.	Text	Name of Member who moved	Date of moving and discussion	Time Taken		Ministry/ Department concerned	Remarks
				H.	M.		
1.	"That this House approves the recommendations contained in Paras 5, 6, 9, 11, 12, 13, 14, 15, 16, 17, 18 and 19 of the First Report of Railway Convention Committee (2014), appointed to review the rate of dividend payable by the Railway Undertaking to General Revenues and other ancillary matters, which was presented to both the Houses of Parliament on 22 December, 2015.	Shri Suresh Prabhu	29.7.2016 2.8.2016	3	51	Railway	Adopted

**(iii) Statutory Resolution**

Sl. No.	Text of Resolution	Article/ Section of Constitution/ Act	Name of Member who moved	Date of moving and discussion	Time Taken		Ministry/ Department concerned	Remarks
					H.	M.		
1.	That this House disapproves of the Indian Medical Council (Amendment) Ordinance, 2016 (Ordinance No. 4 of 2016) promulgated by the President on 24th May, 2016.	123	Shri N.K. Premachandran	19.7.2016	5	31*	Health and Family Welfare	Withdrawn
2.	That this House disapproves of the Dentists (Amendment) Ordinance, 2016 (Ordinance No. 5 of 2016) promulgated by the President on 24th May, 2016.	123	Shri N.K. Premachandran	19.7.2016			Health and Family Welfare	Withdrawn

\* Statutory Resolutions discussed together with Motions for consideration of the Indian Medical Council (Amendment) Bill, 2016 and the Dentists (Amendment) Bill, 2016.

**(iv) Private Members' Resolutions**

Subject	Name of Member who moved	Date(s) of moving and discussion	Time Taken		Ministry/ Department	Remarks
			H.	M.		
This House urges upon the Government to take immediate steps to:—	Shri N.K. Premachandran	11.12.2015* (Sixth Session)	2	30*	Labour and Employment	Discussion not concluded.
(i) restore the benefits of communication and return of capital to the Employees Provident Fund pensioners;		6.5.2016 (Eighth Session)	03 minutes	taken during 6th Session		
(ii) provide pension to the beneficiaries of Employees Provident Fund pension on the basis of average salary of twelve months immediately preceding retirement;		29.7.2016		and 1 hour and 39 minutes taken during 8th Session)		
(iii) ensure payment of full pension to pensioners as per the Employee's Pension Scheme, 1995 after realisation of full amount of commuted pension from pensioners;						
(iv) increase minimum pension to rupees three thousand per month under the Employees' Pension Scheme, 1995;						
(v) implement welfare schemes for pensioners including housing scheme by utilising the unclaimed provident fund amounting to about rupees twenty seven thousand crore;						
(vi) revise the whole Employees Pension Scheme, 1995 on the basis of past experience; and						
(vii) extend Employees Pension Scheme, 1995 to various other sectors.						

\* Private Members' Business (Resolution) was not transacted during seventh session.

## PRIVATE MEMBERS' RESOLUTIONS

### SUMMARY

1.	No. of notices of Resolutions received	:	6
2.	No. of Resolutions discussed	:	1
3.	No. of Resolutions adopted	:	NIL
4.	No. of Resolutions withdrawn	:	NIL
5.	No. of Resolutions negatived	:	NIL
6.	No. of Resolutions on which debate was adjourned	:	NIL
7.	No. of Resolutions part-discussed	:	1

### 16. SHORT DURATION DISCUSSIONS UNDER RULE 193

Sl. No.	Subject	Name of the Member who raised	Date(s) of discussion	Time Taken		Ministries/ Departments concerned	Remarks
				H.	M.		
(i)	Situation arising out of recent violence in Kashmir valley resulting in threat to peace and security of people of the State.	Shri Jyotiraditya M. Scindia	20.7.2016 21.7.2016	6	31	Home Affairs	Discussion concluded.
(ii)	Price rise.	Shri P. Karunakaran	28.7.2016	4	40	Consumer Affairs, Food and Public Distribution	Discussion concluded.
(iii)	Sustainable Development Goals.	Kunwar Bharatendra Singh	3.8.2016	3	47	Environment and Forests	Part-discussed.
(iv)	Atrocities against Dalits in the country.	Shri P.K. Biju	11.8.2016	5	25	Home Affairs	Discussion concluded.

**SHORT DURATION DISCUSSIONS UNDER RULE 193 ON  
MATTERS OF URGENT PUBLIC IMPORTANCE**

**SUMMARY**

No. of notices received	:	149
No. of discussions held	:	4
No. of discussions completed	:	3
No. of discussions remained part-discussed	:	1
Total time taken	:	20 hrs. 23 mts.

**17. SPEAKER/DEPUTY SPEAKER/CHAIRPERSON—  
Announcements/Observations/Rulings**

Sl. No.	Subject	By whom	Date
1	2	3	4
1.	Observation regarding receipt of notices of question of privilege and notices of Adjournment/Motions dated 22 July, 2016 from some Members against Shri Bhagwant Mann, MP for unauthorisedly bringing the security arrangements of Parliament House Complex in Public and conducting himself in a manner unbecoming of Member.	The Speaker	22.07.2016
2.	Observation regarding matter raised by some Members in the House on 22.07.2016 regarding serious breach of security of the Parliament House by the improper conduct of Shri Bhagwant Mann, MP and also constitution of a nine-Member Inquiry Committee to probe the incident and submit its Report.	The Speaker	25.07.2016
3.	Announcement regarding postponement of Half-an-hour discussion included in the List of Business for 29th July, 2016 to 3rd August, 2016.	The Chair	29.07.2016
4.	Observation regarding opposing the introduction of Bill namely The Transgender Persons (Protection of Rights) Bill by Shri N.K. Premachandran.	The Speaker	2.08.2016
5.	Observation regarding extension of time for further two weeks for submitting the Report of a nine-member Inquiry Committee to probe into the incident of serious breach of security of the Parliament House by the improper conduct of Shri Bhagwant Mann, MP.	The Chair	03.08.2016



1	2	3	4
6.	Observation regarding referring of Citizenship (Amendment) Bill, 2016 to a Joint Committee of the Houses as suggested by some Members.	The Deputy Speaker	12.08.2016
7.	Valedictory Reference on the conclusion of the Ninth Session of the Sixteenth Lok Sabha.	The Speaker	12.08.2016

**18. STATEMENTS**

**(i) Statements made/laid by Ministers under Rule 372 during Ninth Session of Sixteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1	2	3	4	5	5
1.	Regarding Anti-Doping Rule Violation in respect of Shri Narsingh Yadav, Wrestler.	Shri Vijay Goel	28.07.2016	00	05
2.	Regarding missing Indian Air Force operated AN-32 courier aircraft bound for Port Blair from Chennai on 22nd July, 2016.	Shri Manohar Parrikar	28.07.2016	00	06
3.	Regarding formation of District Coordination and Monitoring Committee (Disha) at district level.	Shri Narendra Singh Tomar	28.07.2016	00	02
4.	Regarding the recent visit of Home Minister to Pakistan to attend the 7th Meeting of SAARC Ministers of Interior/Home.	Shri Rajnath Singh	05.08.2016	00	06
5.	Regarding Kokrajhar Militant Attack on 5.8.2016.	Shri Rajnath Singh	08.08.2016	00	03

1	2	3	4	5
*6.	Correcting the reply given on 11.08.2015 to Unstarred Question No. 3616 by Dr. Udit Raj, M.P. regarding 'Contractual Preference to SC' and reasons for delay in correcting the reply.	Shri Vijay Sampla	09.08.2016	00 01
*7.	Correcting the reply given on 8.12.2015 to Unstarred Question No. 1429 by Dr. Udit Raj, M.P. regarding 'Amendment in GFR 142 and 144' and reasons for delay in correcting the reply.	Shri Vijay Sampla	09.08.2016	00 01

\*Laid a copy (Hindi and English Versions) of the statement.

**(ii) Statements made/laid by Ministers under Direction 73A of Directions by the Speaker during  
Ninth Session of Sixteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1	2	3	4	5	
*1.	Status of implementation of the recommendations contained in the 82nd, 83rd, 89th and 90th Reports of the Standing Committee on Health and Family Welfare on Demands for Grants (2015-16), (Demand Nos. 48,49 and 50), pertaining to the Department of Health and Family Welfare and Health Research, Ministry of Health and Family Welfare.	Shri Jagat Prakash Nadda	20.07.2016	00	01
*2.	Status of implementation of the recommendations contained in the 260th Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2015-16), pertaining to the Ministry of Earth Sciences.	Shri Y.S. Chowdary	20.07.2016	00	01
*3.	Status of implementation of the recommendations contained in the 7th Report of the Standing Committee on Coal and Steel on Demands for Grants (2015-16), pertaining to the Ministry of Coal.	Shri Piyush Goyal	21.07.2016	00	01

\*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
		Shri Piyush Goyal	21.07.2016	00 01
*4.	Status of implementation of the recommendations contained in the 11th Report of the Standing Committee on Coal and Steel on 'Prevention of Illegal Coal Mining and Theft', pertaining to the Ministry of Coal.			
*5.	Status of implementation of the recommendations contained in the 31st Report of the Standing Committee on Finance on Demands for Grants (2016-17), pertaining to the Ministry of Planning.	Shri Rao Inderjit Singh	22.07.2016	00 01
*6.	Status of implementation of the recommendations contained in the 121st Report of the Standing Committee on Commerce on Demands for Grants (2015-16), pertaining to the Department of Industrial Policy and Promotion, Ministry of Commerce and Industry.	Smt. Nirmala Sitharaman	25.07.2016	00 01
*7.	Status of implementation of the recommendations contained in the 11th Report of the Standing Committee on Finance on Demands for Grants (2015-16), pertaining to the Department of Revenue, Ministry of Finance.	Shri Arun Jaitley	29.07.2016	00 01
*8.	Status of implementation of the recommendations contained in the	Shri Radha Mohan Singh	02.08.2016	00 01

26th Report of the Standing Committee on Agriculture on Demands for Grants (2016-17), pertaining to the Department of Agricultural Research and Education (DARE), pertaining to the Ministry of Agriculture and Farmers Welfare.

\*9. Status of implementation of the recommendations contained in the 16th Report of the Standing Committee on Agriculture on 'Mega Food Parks', pertaining to the Ministry of Food Processing Industries. Sadhvi Niranjan Jyoti 02.08.2016 00 01

\*10. Status of implementation of the recommendations contained in the 2nd Report of the Standing Committee on Defence on Demands for Grants (2014-15) on General Defence Budget (Demand Nos. 20, 21 and 27), pertaining to the Ministry of Defence. Dr. Subhash Bhamre 02.08.2016 00 01

\*11. Status of implementation of the recommendations contained in the 3rd Report of the Standing Committee on Defence on Demands for Grants (2014-15) on Army (Demand No. 22), pertaining to the Ministry of Defence. Dr. Subhash Bhamre 02.08.2016 00 01

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\*Laid a copy (Hindi and English Versions) of the statement.

1	2	3	4	5
*12.	Status of implementation of the recommendations contained in the 4th Report of the Standing Committee on Defence on Demands for Grants (2014-15) on Navy and Air Force (Demand Nos. 23 and 24), pertaining to the Ministry of Defence.	Dr. Subhash Bhamre	02.08.2016	00 01
*13.	Status of implementation of the recommendations contained in the 5th Report of the Standing Committee on Defence on Demands for Grants (2014-15) on Ordnance Factories and Defence Research and Development Organisation (Demand Nos. 25 and 26), pertaining to the Ministry of Defence.	Dr. Subhash Bhamre	02.08.2016	00 01
*14.	Status of implementation of the recommendations contained in the 276th Report of the Standing Committee on Science and Technology, Environment and Forests on Action Taken by the Government on the recommendations/observations contained in the 257th Report of the Committee on Demands for Grants (2015-16), pertaining to the Department of Scientific and Industrial Research, Ministry of Science and Technology.	Shri Y.S. Chowdary	03.08.2016	00 01

<p>*15. Status of implementation of the recommendations contained in the 281st Report of the Standing Committee on Science and Technology, Environment and Forests on Demands for Grants (2016-17), pertaining to the Department of Science and Technology, Ministry of Science and Technology.</p>	<p>Shri Y.S. Chowdary</p>	<p>03.08.2016</p>	<p>00 01</p>
<p>*16. Status of implementation of the recommendations contained in the 16th Report of the Standing Committee on Coal and Steel on Demands for Grants (2015-16), pertaining to the Ministry of Mines.</p>	<p>Shri Piyush Goyal</p>	<p>04.08.2016</p>	<p>00 01</p>
<p>*17. Status of implementation of the recommendations contained in the 5th Report of the Standing Committee on Energy on Demands for Grants (2015-16), pertaining to the Ministry of Power.</p>	<p>Shri Piyush Goyal</p>	<p>04.08.2016</p>	<p>00 01</p>
<p>*18. Status of implementation of the recommendations contained in the 221st Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2015-16), pertaining to the Ministry of Shipping.</p>	<p>Shri Radhakrishnan P.</p>	<p>04.08.2016</p>	<p>00 01</p>



1	2	3	4	5
		Shri Ram Vilas Paswan	09.08.2016	00 01
*19.	Status of implementation of the recommendations contained in the 10th Report of the Standing Committee on Food, Consumer Affairs and Public Distribution on Demands for Grants (2016-17), pertaining to the Department of Food and Public Distribution, Ministry of Consumer Affairs, Food and Public Distribution.			
*20.	Status of implementation of the recommendations contained in the 9th Report of the Standing Committee on Agriculture on Demands for Grants (2015-16), pertaining to the Department of Agriculture, Cooperation and Farmers Welfare, Ministry of Agriculture and Farmers Welfare.	Shri S.S. Ahluwalia	09.08.2016	00 01
*21.	Status of implementation of the recommendations contained in the 189th Report of the Standing Committee on Home Affairs on Action Taken by the Government on the recommendations/ observations contained in the 176th Report of the Committee on 'Functioning of Delhi Police', pertaining to the Ministry of Home Affairs.	Shri Hansraj G. Ahir	09.08.2016	00 01

<p>*22. Status of implementation of the recommendations contained in the 265th Report of the Standing Committee on Science and Technology, Environment and Forests on reported forecast of a Major Earthquake in Uttarakhand, pertaining to the Ministry of Earth Sciences.</p>	<p>Shri Y.S. Chowdary</p>	<p>10.08.2016</p>	<p>00 01</p>
<p>*23. Status of implementation of the recommendations contained in the 17th Report of the Standing Committee on Social Justice and Empowerment on Action Taken by the Government on observations/recommendations contained in the 2nd Report of the Committee on Demands for Grants (2014-15), pertaining to the Department of Empowerment of Persons with Disabilities, Ministry of Social Justice and Empowerment.</p>	<p>Shri Thaawar Chand Gehlot</p>	<p>11.08.2016</p>	<p>00 01</p>
<p>*24. Status of implementation of the recommendations contained in the 21st Report of the Standing Committee on Social Justice and Empowerment on Action Taken by the Government on observations/recommendations contained in the 12th Report of the Committee on Demands for Grants (2015-16), pertaining to the Department of Empowerment of Persons with Disabilities, Ministry of Social Justice and Empowerment.</p>	<p>Shri Thaawar Chand Gehlot</p>	<p>11.08.2016</p>	<p>00 01</p>

1	2	3	4	5
*25.	Status of implementation of the recommendations contained in the 117th Report of the Standing Committee on Commerce on Demands for Grants (2015-16) (Demand No. 12), pertaining to the Department of Commerce, Ministry of Commerce and Industry.	Smt. Nirmala Sitharaman	11.08.2016	00 01
*26.	Status of implementation of the recommendations contained in the 120th Report of the Standing Committee on Commerce on Action Taken by the Government on observations/ recommendations contained in 117th Report of the Committee on Demands for Grants (2015-16) (Demand No. 12), pertaining to the Department of Commerce, Ministry of Commerce and Industry.	Smt. Nirmala Sitharaman	11.08.2016	00 01
*27.	Status of implementation of the recommendations contained in the 225th Report of the Standing Committee on Transport, Tourism and Culture on Demands for Grants (2015-16), pertaining to the Ministry of Civil Aviation.	Shri Jayant Sinha	11.08.2016	00 01
*28.	Status of implementation of the recommendations contained in the 84th and 91st Reports of the Standing Committee on Health and Family Welfare	Shri Shripad Yesso Naik	12.08.2016	00 01

on Demands for Grants (2015-16), pertaining to the Ministry of AYUSH (Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homoeopathy).

\*29. Status of implementation of the recommendations contained in the 12th Report of the Standing Committee on Chemicals and Fertilizers on 'Functioning of National Institutes of Pharmaceuticals Education and Research', Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers.

\*30. Status of implementation of the recommendations contained in the 15th Report of the Standing Committee on Chemicals and Fertilizers on Action Taken by the Government on the observations/recommendations contained in the 4th Report of the Committee on 'Jan Aushadhi Scheme', pertaining to the Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers.

\*31. Status of implementation of the recommendations contained in the 6th Report of the Standing Committee on Defence on Demands for Grants (2015-16) on Civil Expenditure of the Ministry of

Shri Mansukh L.  
Mandaviya

00 01

12.08.2016

Shri Mansukh L.  
Mandaviya

00 01

12.08.2016

Dr. Subhash Bhamre

00 01

12.08.2016

1	2	3	4	5
	Defence and Capital Outlay on Defence Services (Demand Nos. 21, 22 and 23), pertaining to the Ministry of Defence.			
*32.	Status of implementation of the recommendations contained in the 7th Report of the Standing Committee on Defence on Demands for Grants (2015-16), on Army (Demand No. 23), pertaining to the Ministry of Defence.	Dr. Subhash Bhamre	12.08.2016	00 01
*33.	Status of implementation of the recommendations contained in the 8th Report of the Standing Committee on Defence on Demands for Grants (2015-16) on Navy and Air Force (Demand Nos. 24 and 25), pertaining to the Ministry of Defence.	Dr. Subhash Bhamre	12.08.2016	00 01
*34.	Status of implementation of the recommendations contained in the 9th Report of the Standing Committee on Defence on 'Ordnance Factories and Defence Research and Development Organisation (Demand Nos. 26 and 27), pertaining to the Ministry of Defence.	Dr. Subhash Bhamre	12.08.2016	00 01

\*Laid a copy (Hindi and English Versions) of the statement.

**(iii) Statements made/laid by Ministers regarding Government Business during Ninth Session of Sixteenth Lok Sabha**

Sl. No.	Brief Subject	Name of Minister	Date	Time Taken	
				H.	M.
1	2	3	4	5	5
*1.	Government business for the week commencing the 25th July, 2016	Shri S.S. Ahluwalia	22.07.2016	00	01
2.	Government business for the week commencing the 1st August, 2016	Shri S.S. Ahluwalia	29.07.2016	00	09
3.	Government business for the week commencing the 8th August, 2016	Shri Ananth Kumar	05.08.2016	00	12

\*Laid a copy (Hindi and English Versions) of the statement. Submissions by Members, on the Statement of Hon'ble Minister of State for Parliamentary Affairs, were also laid on the table.

**(iv) Matters Under Rule 377—Position regarding receipt of replies from Ministries during  
Sixteenth Lok Sabha (As on 19.09.2016)**

Session	Total Number of Matters raised	No. of replies received	Pending	Percentage of replies received to the total matters raised
First Session (04.06.2014 to 11.06.2014)	34	13	21	38.23
Second Session (07.07.2014 to 14.08.2014)	354	182	172	51.41
Third Session (24.11.2014 to 23.12.2014)	272	137	135	50.37
Fourth Session (23.02.2015 to 13.05.2015)	412	208	204	45.63
Fifth Session (21.07.2015 to 13.08.2015)	196	92	104	46.94
Sixth Session (26.11.2015 to 23.12.2015)	358	120	238	33.52
Seventh Session (23.02.2016 to 16.03.2016)	281	96	185	34.17
Eighth Session (25.04.2016 to 11.05.2016)	236	74	162	31.35
Ninth Session (18.07.2016 to 12.08.2016)	367	51	316	13.90
<b>Total</b>	<b>2510</b>	<b>973</b>	<b>1537</b>	<b>38.76</b>

**(v) Statement showing the time lost owing to interruptions and adjournment of the House during the Ninth Session of the Sixteenth Lok Sabha**

Date	Time lost due to Interruptions		Time lost due to Adjournment of the House following Interruptions		Remarks
	H.	M.	H.	M.	
22.07.2016	-		5	43	At 1103 hrs., due to interruptions, House adjourned to meet again at 1200 hrs. At 1214 hours, due to interruptions, House adjourned for the day.
01.08.2016	-		0	19	At 1241 hrs., due to interruptions, House adjourned to meet again at 1400 hrs.
02.08.2016	-		0	29	At 1215 hrs., due to interruptions, House adjourned to meet again at 1230 hrs. At 1231 hrs., due to interruptions, House adjourned to meet again at 1245 hrs.
<b>Total</b>	-		<b>6</b>	<b>31</b>	<b>6 31</b>

Time calculated on the basis of normal time of the House i.e. from 11 A.M. to 1 P.M. and from 2 P.M. to 6 P.M.



(vi) Statement indicating matters of urgent public importance raised (i) after Question Hour, and (ii) before the adjournment of the House for the day during Ninth Session of the Sixteenth Lok Sabha

Date	No. of Matters raised	No. of Members who spoke/associated	Time Taken		Number of Notices received
			H.	M.	
18.07.2016	Nil	Nil	Nil		37
19.07.2016	23	87	1	08	134
20.07.2016	26	81	1	17	163
21.07.2016	27	104	0	58	163
22.07.2016	Nil	Nil	Nil		134
25.07.2016	29	160	1	11	137
26.07.2016	69	177	1	19	176
27.07.2016	34	147	0	52	171
28.07.2016	38	125	1	21	185
29.07.2016	47	141	1	17	122
01.08.2016	22	65	0	36	119
02.08.2016	29	117	0	48	176
03.08.2016	40	129	1	11	180
04.08.2016	65	162	1	24	182
05.08.2016	46	157	1	02	144
08.08.2016	25	134	0	53	144
09.08.2016	33	115	0	59	180
10.08.2016	39	138	0	59	166
11.08.2016	27	109	0	41	174
12.08.2016	Nil	Nil	Nil		106
Total	619	2148	17	56	2993

**19. STATEMENT SHOWING DATE AND TIME OF RINGING OF QUORUM BELL DURING THE NINTH SESSION OF SIXTEENTH LOK SABHA (18.7.2016 to 12.8.2016)**

Sl. No.	Date	Time When quorum bell was rung (hrs.)	3	4	Time Spent (mins.)	5	Subject matter under discussion when the quorum bell was rung	6	Remarks
1.	19.07.2016	1425 to 1427	02	—	—	—	House re-assembled after lunch break after quorum bell was rung once.	6	
2.	20.07.2016	1424 to 1429	05	—	—	—	House re-assembled after lunch break after quorum bell was rung twice.	6	
3.	21.07.2016	1435 to 1437	02	—	—	—	House re-assembled after lunch break after quorum bell was rung once.	6	
4.	25.07.2016	1420 to 1425	05	—	—	—	House re-assembled after lunch break after quorum bell was rung twice.	6	
5.	26.07.2016	1405 to 1409	04	—	—	—		6	-do-
6.	27.07.2016	1425 to 1429	04	—	—	—		6	-do-

1	2	3	4	5	6
7.	28.07.2016	1430 to 1431	01	—	House re-assembled after lunch break after quorum bell was rung once.
8.	29.07.2016	1430 to 1439	09	—	House re-assembled after lunch break after quorum bell was rung thrice.
9.	01.08.2016	1400 to 1403	03	—	House re-assembled after lunch break after quorum bell was rung once.
10.	02.08.2016	1230 to 1231 1435 to 1437	01 02	— —	-do- -do-
11.	03.08.2016	1420 to 1424	04	—	House re-assembled after lunch break after quorum bell was rung twice.
12.	04.08.2016	1430 to 1433	03	—	House re-assembled after lunch break after quorum bell was rung once.

13.	05.08.2016	1430 to 1438	08	-	House re-assembled after lunch break after quorum bell was rung thrice.
14.	09.08.2016	1420 to 1424	04	-	House re-assembled after lunch break after quorum bell was rung twice.
15.	10.08.2016	1420 to 1423	03	-	House re-assembled after lunch break after quorum bell was rung once.
16.	11.08.2016	1435 to 1437	02	-	-do-
Total			62 mins.		

### Analysis of Ringing of Quorum Bell

1. Total time spent on ringing of quorum bell	:	62 mins.
2. Maximum number of times quorum bell was rung on a particular day	:	Thrice (on 29.07.2016 and 05.08.2016)
3. Number of times House adjourned for want of quorum	:	Nil
4. Number of days when sitting commenced after quorum bell was rung	:	Nil
5. Number of days when House re-assembled after lunch break after quorum bell was rung	:	16 days

**20. STATEMENT REGARDING WALKOUT STAGED BY MEMBERS DURING  
THE NINTH SESSION OF SIXTEENTH LOK SABHA**

Date	Time	Subject Matter
1	2	3
19.07.2016	1233 hrs.	Shri Mallikarjun Kharge and other members of INC staged a walkout from the House in protest as they were not satisfied with reply of Shri Rajnath Singh, Home Affairs Minister on the alleged attempts by the Union Government to destabilise the elected State Governments.
	2006 hrs.	Shri P. Kumar and other members of AIADMK staged a walkout from the House in protest of the statement made by Shri Jagat Prakash Nadda, Minister of Health and Family Welfare that the Centre was preparing to introduce the National Entrance & Eligibility Test (NEET) in the near future.
20.07.2016	1132 hrs.	Shri Bhartruhari Mahtab and some other members staged a walkout from the House in protest of the decision of the Speaker to not to accept their Adjournment Motion notice.
	1240 hrs.	Shri Mallikarjun Kharge and other members of INC staged a walkout from the House as they were not satisfied with the response of Shri Rajnath Singh, Home Affairs Minister on the issue of attack on Dalits in Gujarat for skinning a dead cow raised by Shri Kodikunnil Suresh, MP during 'Zero Hour'.
	1249 hrs.	Prof. Saugata Roy and other members staged a walkout from the House in protest as they too were not satisfied with the response of Shri Rajnath Singh, Home Affairs Minister on the issue of attack on Dalits in Gujarat for skinning a dead cow raised by Shri Kodikunnil Suresh, MP during 'Zero Hour'.

21.07.2016	1251 hrs.	Shri Jyotiraditya M. Scindia and some other members of INC staged a walkout from the House demanding strict legal action against persons involved in maligning the dignity of Dalits in the country.
26.07.2016	1957 hrs.	Shri Tathagata Satpathy and some other members of BJD staged a walkout in protest of the passing of the Child Labour (Prohibition & Regulation) Amendment Bill, 2016.
	1958 hrs.	Shri P. Karunakaran and some other members of Left staged a walkout from the House in protest of the passing of the Child Labour (Prohibition & Regulation) Amendment Bill, 2016.
29.07.2016	1222 hrs.	Shri Mallikarjun Kharge, Shri Kalyan Banerjee and other members of INC, AITC, CPI(M) and JD(U) staged a walkout from the House as they were not satisfied with the reply of Shri Rajnath Singh, Home Minister on the increasing incidents of attack on Dalits in the country.
04.08.2016	1213 hrs.	Shri Y.V. Subba Reddy and some other members of YSRCP staged a walkout from the House as they did not get a reply from the Finance Minister on the issue of granting Special Category Status to Andhra Pradesh.
08.08.2016	1235 hrs.	Shri Mallikarjun Kharge and some other members of INC staged a walkout from the House as their demand to allow them to speak on the recent incident of violence in Kokrajhar district of Assam was not acceded to by the Chair.
	1933 hrs.	Dr. P. Venugopal with some other members of AIADMK staged a walkout from the House as they were not satisfied with the reply of Shri Arun Jaitley, Finance Minister on the demands that AIADMK made regarding the Constitution (One Hundred & Twenty Second Amendment) Bill, 2014 (Also known as the GST Bill).

10.08.2016 1926 hrs. Shri Mallikarjun Kharge, Shri P. Karunakaran, Shri N.K. Premachandran and other members of INC, CPI(M), CPI, and RSP staged a walkout from the House opposing the passing of the Factories (Amendment) Bill, 2016.

1927 hrs. Shri Dushyant Chautala also staged a walkout from the House Protesting against the passing of the above said Bill.

11.08.2016 1946 hrs. Shri Jyotiraditya M. Scindia with other members of INC and CPI(M) staged a walkout from the House as they were not satisfied with the reply of Shri Rajnath Singh, Home Affairs Minister to the discussion under Rule 193 on atrocities against Dalits in the country.

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**21. STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR  
BY HS, HDS AND MEMBERS OF PANEL OF CHAIRPERSONS  
DURING NINTH SESSION OF SIXTEENTH  
LOK SABHA**

	No. of Days	Total Time Spent	
		H.	M.
Hon'ble Speaker	20	46	36
Hon'ble Deputy Speaker	17	56	43
Shri K.H. Muniyappa	05	03	33
Shri Hukm Deo Narayan Yadav	04	03	31
Shri Anandrao Adsul	02	02	32
Shri Hukum Singh	04	02	31
Shri Arjun Charan Sethi	03	02	09
Shri Ramen Deka	03	02	06
Shri Pralhad Joshi	01	00	53
Dr. Ratna De (Nag)	01	00	44

**STATEMENT SHOWING ACTUAL TIME SPENT IN THE CHAIR BY  
HS, HDS AND MEMBERS OF PANEL OF CHAIRPERSONS FROM  
18.07.2016 TO 12.08.2016**

HS	Time Spent	Total Time	
		H.	M.
1	2	3	
18.07.2016	1100 to 1114 hrs.	00	14
19.07.2016	1100 to 1323 hrs.	02	23
20.07.2016	1100 to 1325 hrs.	02	25
21.07.2016	1100 to 1335 hrs.	02	35
22.07.2016	1100 to 1103 hrs.	00	03
	1200 to 1214 hrs.	00	14
25.07.2016	1100 to 1318 hrs.	02	18
26.07.2016	1100 to 1303 hrs.	02	03
27.07.2016	1100 to 1320 hrs.	02	20
	1714 to 1806 hrs.	00	52
28.07.2016	1100 to 1330 hrs.	02	30
	1803 to 1925 hrs.	01	22
29.07.2016	1100 to 1329 hrs.	02	29
01.08.2016	1100 to 1241 hrs.	01	41
	1711 to 1817 hrs.	01	06
02.08.2016	1100 to 1215 hrs.	01	15
	1247 to 1335 hrs.	00	48
03.08.2016	1100 to 1317 hrs.	02	17
04.08.2016	1100 to 1214 hrs.	01	14
05.08.2016	1100 to 1325 hrs.	02	25
08.08.2016	1100 to 1259 hrs.	01	59
	1706 to 1958 hrs.	02	52

1	2	3	
09.08.2016	1100 to 1319 hrs.	02	19
10.08.2016	1100 to 1315 hrs.	02	15
11.08.2016	1100 to 1334 hrs. 1757 to 1837 hrs.	02 00	34 40
12.08.2016	1100 to 1223 hrs.	01	23
Total time spent in the Chair		46	36
HDS	Time Spent	Total Time	
		H.	M.
19.07.2016	1427 to 1622 hrs.	01	55
	1711 to 2016 hrs.	03	05
20.07.2016	1429 to 1616 hrs.	01	47
	1708 to 2034 hrs.	03	26
21.07.2016	1437 to 1542 hrs.	01	05
	1632 to 1844 hrs.	02	12
25.07.2016	1425 to 1534 hrs.	01	09
	1655 to 1804 hrs.	01	09
26.07.2016	1409 to 1538 hrs.	01	29
	1652 to 2117 hrs.	04	25
27.07.2016	1429 to 1714 hrs.	02	45
28.07.2016	1431 to 1715 hrs.	02	44
29.07.2016	1439 to 1515 hrs.	00	36
01.08.2016	1404 to 1520 hrs.	01	16
	1642 to 1711 hrs.	00	29
02.08.2016	1231 to 1231 hrs.	00	00
	1437 to 1523 hrs.	00	46
	1648 to 1829 hrs.	01	41

1	2	3
03.08.2016	1424 to 1811 hrs.	03 47
04.08.2016	1214 to 1335 hrs.	01 21
	1433 to 1623 hrs.	01 50
	1700 to 1926 hrs.	02 26
05.08.2016	1437 to 1609 hrs.	01 32
08.08.2016	1400 to 1530 hrs.	01 30
	1640 to 1706 hrs.	00 26
09.08.2016	1424 to 1521 hrs.	00 57
	1646 to 1915 hrs.	02 29
10.08.2016	1423 to 1523 hrs.	01 00
	1606 to 1928 hrs.	03 22
11.08.2016	1437 to 1618 hrs.	01 41
	1705 to 1757 hrs.	00 52
	1837 to 2008 hrs.	01 31
Total Time Spent in the Chair		56 43

Shri K.H. Muniyappa	Time Spent	Total Time	
		H.	M.
20.07.2016	1616 to 1708 hrs.	00	52
26.07.2016	1538 to 1604 hrs.	00	26
28.07.2016	1715 to 1803 hrs.	00	48
02.08.2016	1607 to 1648 hrs.	00	41
09.08.2016	1600 to 1646 hrs.	00	46
Total Time Spent in the Chair		03	33

  

Shri Hukm Deo Narayan Yadav	Time Spent	Total Time	
		H.	M.
21.07.2016	1542 to 1632 hrs.	00	50
29.07.2016	1700 to 1800 hrs .	01	00
05.08.2016	1658 to 1800 hrs.	01	02
09.08.2016	1521 to 1600 hrs.	00	39
Total Time Spent in the Chair		03	31

  

Shri Anandrao Adsul	Time Spent	Total Time	
		H.	M.
29.07.2016	1515 to 1700 hrs.	01	45
11.08.2016	1618 to 1705 hrs.	00	47
Total Time Spent in the Chair		02	32

  

Shri Hukum Singh	Time Spent	Total Time	
		H.	M.
19.07.2016	1622 to 1711 hrs.	00	49
25.07.2016	1534 to 1602 hrs.	00	28
01.08.2016	1604 to 1642 hrs.	00	38
08.08.2016	1604 to 1640 hrs.	00	36
Total Time Spent in the Chair		02	31

Shri Arjun Charan Sethi	Time Spent	Total Time H. M.
04.08.2016	1623 to 1700 hrs.	00 37
05.08.2016	1609 to 1658 hrs.	00 49
10.08.2016	1523 to 1606 hrs.	00 43
Total Time Spent in the Chair		02 09

  

Shri Ramen Deka	Time Spent	Total Time H. M.
26.07.2016	1604 to 1652 hrs.	00 48
02.08.2016	1523 to 1607 hrs.	00 44
08.08.2016	1530 to 1604 hrs.	00 34
Total Time Spent in the Chair		02 06

  

Shri Pralhad Joshi	Time Spent	Total Time H. M.
25.07.2016	1602 to 1655 hrs.	00 53
Total Time Spent in the Chair		00 53

  

Dr. Ratna De (Nag)	Time Spent	Total Time H. M.
01.08.2016	1520 to 1604 hrs.	00 44
Total Time Spent in the Chair		00 44

**22. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF  
BUSINESS TRANSACTED DURING THE NINTH SESSION  
OF SIXTEENTH LOK SABHA**

Business	Time Taken		Percentage of the total time taken
	H.	M.	
<b>BILLS</b>			
(a) Government Bills	43	43	36.02
(b) Private Members' Bills	02	30	02.06
<b>BUDGETS</b>			
General Budget	04	50	03.98
<b>CALLING ATTENTION</b>	01	33	01.27
<b>DISCUSSIONS—</b>			
(a) Half an hour discussion	00	30	00.41
(b) Short Duration Discussions (Rule 193)	20	23	16.80
<b>MATTERS OF URGENT PUBLIC IMPORTANCE</b>	17	56	14.78
<b>MATTERS UNDER RULE 377</b>	00	15	00.20
<b>QUESTIONS</b>	07	48	06.42
<b>RESOLUTIONS—</b>			
(a) Government Resolutions	03	51	03.17
(b) Statutory Resolutions*	—	—	—
(c) Private Members' Resolutions	02	30	02.06
<b>STATEMENTS—</b>			
Rule 372 and Direction 73A	01	20	01.10
<b>OTHER MATTERS</b> such as Oath or Affirmation, Papers Laid on the Table, Obituary References, Questions of Privileges, Points of Order, Personal Explanations, etc.	14	14	11.73
<b>Total</b>	<b>121</b>	<b>23</b>	<b>100</b>

\* Joint discussion took place on two Statutory Resolutions [See statement No. (iii) of Chapter No. 15] and Motions for consideration of connected Government Bills [See Statement No. (i) of Chapter No. 2] Time taken on joint discussion has been shown under Government Bills.